

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 283 OF 2015

Dated: 23rd April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Nabha Power Ltd. ... Appellant(s)
Vs.
Punjab State Power Corporation Ltd. & Anr.. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Anand K.Ganesan
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-1

Mr. Sakesh Kumar for R-2

ORDER

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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